

**NOTIFICATION No. 167 / 2014**

**I**

Tmt. S.Gomathijeyam, VII Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.728, Home (Courts.II) Department, dated 16.10.2014 is transferred and posted as III Additional Principal Judge, Family Court, Chennai vice Tmt. R.Kalaimathi, transferred.

Tmt. R.Kalaimathi, III Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as II Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.728, Home (Courts.II) Department, dated 16.10.2014 is transferred and posted as II Additional Principal Judge, Family Court, Chennai vice Tmt. V.Charuhasini, transferred.

Tmt. V.Charuhasini, II Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.728, Home (Courts.II) Department, dated 16.10.2014 is transferred and posted as I Additional Principal Judge, Family Court, Chennai in the existing vacancy.

**II**

Thiru G.Narayanan, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Tiruppur, now under compulsory wait, who has been promoted as District Judge (Entry Level), on ad-hoc basis in the Tamil Nadu State Judicial Service under 65% quota vide G.O.(D) No.271, Public (Special.A) Department, dated 18.07.2014 and appointed on promotion as Judge, Family Court, Salem in G.O.(D).No.728, Home (Courts-II) Department, dated 16.10.2014 is posted as Judge, Family Court, Salem in the existing vacancy.

Thiru M.Saisaravanan, Senior Civil Judge, functioning as Sub Judge, Rasipuram, who has been promoted as District Judge (Entry Level), on ad-hoc basis in the Tamil Nadu State Judicial Service under 65% quota vide G.O.(D) No.271, Public (Special.A) Department, dated 18.07.2014 and appointed on promotion as Judge, Family Court,

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Dindigul in G.O.(D).No.728, Home (Courts-II) Department, dated 16.10.2014 is posted as Judge, Family Court, Dindigul in the existing vacancy.

HIGH COURT, MADRAS.  
DATED:17.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – District Judges – Promotion, Transfer and Postings - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 167 / 2014, dated : 17.10.2014.

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**I**

Tmt.S.Gomathijeyam, VII Additional Judge, City Civil Court, Chennai, who has been transferred and posted as III Additional Principal Judge, Family Court, Chennai in the High Court's Notification cited above is required to hand over charge of her post to VI Additional Judge, City Civil Court, Chennai, immediately and take charge of the post III Additional Principal Judge, Family Court, Chennai from Tmt.R.Kalaimathi, III Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

On relief, Tmt.R.Kalaimathi, who has been transferred and posted as II Additional Principal Judge, Family Court, Chennai in the High Court's Notification cited above is required to take charge of the post of II Additional Principal Judge, Family Court, Chennai, from Tmt.V.Charuhasini, II Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

On relief, Tmt.V.Charuhasini, who has been transferred and posted as I Additional Principal Judge, Family Court, Chennai in the High Court's Notification cited above is required to take charge of the post of I Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

**II**

Thiru G.Narayanan, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Tiruppur, now under compulsory wait, who has been promoted to the cadre of District Judge (Entry Level) on ad-hoc basis and posted as Judge, Family Court, Salem in the High Court's Notification cited above is required to take charge of the post of Judge, Family Court, Salem, immediately, without availing full joining time.

Thiru M.Saisaravanan, Senior Civil Judge, now functioning as Sub Judge, Rasipuram, who has been promoted to the cadre of District Judge (Entry Level) on ad-hoc basis and posted as Judge, Family Court, Dindigul in the High Court's Notification cited above is required to hand over charge of his post to nearest Sub Judge, immediately and take charge of the post of Judge, Family Court, Dindigul, immediately, without availing full joining time.

**III**

The VI Additional Judge, City Civil Court, Chennai is required to hold full additional charge of the post of VII Additional Judge, City Civil Court, Chennai, until further orders.

The officers who relieve the Officers under transfer are required to hold full additional charge of their respective additional posts, till successors take charge / until further orders.

HIGH COURT, MADRAS.  
DATED:17.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL